	•1					•				*					
	Annexure-5														
	Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED ; Date of Commencement of CIRP: 26.10.2023; List as on : 30.01.2024														
Sì No.	o. Name of Authorised Name of work Dat						rational creditors (Workmen) of Claims Admitted	Amount of	Amount of any	Amount of Claim	Amount of claim not	Remarks, if any	1		
	representative , if any	man		Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set off	under Verification	admitted			
					damitted					,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,					
	VIL	NII	NIL	NIL	NIL	NIL	NII	NIL	NIL	NIL.	NiL	NIL		1	
- 1	VIL	NIL	NIL	NIL	NIL	NII.	NII.	NIL	NIL	NIL	NIL	NIL		1	
														1	
			TOTAL											]	
lote : Lis	t of creditors is subject to revi	sion/further verification	on subsequent rece	ipt of further informat	ion/ details/records	•	İ							1	

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\* IRPINE 272017-18) \*

ISSUENCY PROFESSION